

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER : C.A.No.1 of 2013
PETITION NUMBER : TCP/55/2016
NAME OF THE PETITIONER(S) : V.C.Velayudhan Nair
NAME OF THE RESPONDENT(S) : Mannam Centenary Textiles Ltd & 5 others
UNDER SECTION : 397,398, 402 and 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.) B.DHANARAJ -	counsel for Applicant	B. Hanaray
2) ANANT MERATHIA Representing counsel for MR. ESHWAR, PCS A MEENA IRINIVASAN	Counsel for Respondents	Anant

ORDER

Counsel representing both parties are present. Counsel for petitioner in CA 1/2013 prayed time for submitting arguments. At request time extended. Put up on 11.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)